

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 28.07.2020 (TUESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 582 of 2020	Axis Bank Ltd. Vs. Value Infracon India Pvt. Ltd.	Sharad Tyagi	Sanjay Kumar Singh- R1
2.	Comp. App. (AT) (Ins) No. 594 - 595 of 2020	G. Vinod Vs. Venkataraman Jayagopal & Anr.	Satish Pandey	
3.	Comp. App. (AT) (Ins) No. 607 of 2020	Ashok Kumar Vs. K T C Foods Pvt. Ltd. & Anr.	Rakesh Kumar	
4.	Comp. App. (AT) (Ins) No. 609 of 2020	Kotak Mahindra Bank Ltd. Vs. ARSS International Projects Ltd.	Amit Mahaliyan	
5.	Comp. App. (AT) (Ins) No. 612 of 2020	Smt. Sushilabai & Anr. VS. Rai Homes Universal Pvt. Ltd. Through its IRP & Anr.	Sunil Kumar	
6.	Comp. App. (AT) (Ins) No. 618 of 2020	Amitesh Argal Vs. Punjab National Bank & Ors.	Mohit D. Ram	
7.	Comp. App. (AT) (Ins) No. 621 of 2020	Rajendra Narottamdas Aheth & Anr. Vs. Chandra Prakash Jain & Anr.	Nalin Tripathi	
8.	Comp. App. (AT) (Ins) No. 623 of 2020	Hemanshu Jamnadas Domadia Vs. Central Bank of India & Anr.	Keith Varghee	
9.	Comp. App. (AT) (Ins) No. 625 of 2020	Pawan Kumar Agarwal Vs. Asset Reconstruction Company (India) Ltd. & Anr.	Shubhankar Agarwala	
10.	Comp. App. (AT) (Ins) No. 627 of 2020	Vikas Jain Vs. MD Nazim Khan, Liquidator & Anr.	Neha Kapoor	
11.	Comp. App. (AT) (Ins) No. 630 of 2020	Raman Prakash Mangla & Ors. Vs. Anuj Jain & Ors.	Rohan Jaitly	

12.	Comp. App. (AT) (Ins) No. 632 of 2020	Aparna Enterprise Ltd. Vs. SJR Prime Corporation Pvt. Ltd.	Vishal Ganda	
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For Hearing

13.	Comp. App. (AT) (Ins) No. 932 of 2019	Piyush Periwal. Vs. Stressed Assets Stabilization Fund (SASF) With	Manish Verma	Sonali Khanna
14.	Comp. App. (AT) (Ins) No. 479 of 2020	Piyush Periwal (As Promoter and Shareholder of National Plywood Industries Ltd. Vs. Stressed Assets Stabilization Fund (Sasf) & Anr.	Manish Verma	Sidhartha Barua

12:00 Noon

For Hearing

15.	Comp. App. (AT) (Ins) No. 490 of 2020 Part Heard	Shakambri Traders Vs. Venkataramanarao Nagarajan, Liquidator of Ashok Magnetics Ltd. & Anr.	S. K. Goyal	Rajesh Bohra-R2
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02:30 PM

For Admission (After Notice)

16.	Comp. App. (AT) No. 92 of 2020	QVC Exports Pvt. Ltd. & Ors. Vs. Cosmic Ferro Alloys Ltd. & Ors. With	Namrata Basu	Divakar Kumar Joy Saha-R2 Abhrajit Mitra-R1, R3, R4, R5, R6 & R7 Naresh Baloda-R9
17.	Comp. App. (AT) No. 93 of 2020	Neha Singh Chouhan Vs. Cosmic Ferro Alloys Ltd. & Ors.	Nipun Katyal	Divakar Kumar Joy Saha-R2 Abhrajit Mitra-R1, R3, R4, R5, R6 & R7 Nipun Katyal-R9

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By the order of Hon'ble Acting Chairperson

-sd/-

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